CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.439/06

Thursday this the 17th day of August 2006

CORAM:

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN HON'BLE MR.K.B.S.RAJAN, JUDICIAL MEMBER

E.Jayakumar,
Radio Operator,
Telecommunication Wing,
Customs Preventive Division,
Housefed Complex, Sasthri Nagar Road,
Eranjipalam, Calicut – 6.

...Applicant

(By Advocate Mr.C.S.G.Nair)

Versus

- 1. Union of India represented by the Secretary, Department of Revenue, Ministry of Finance, North Block, New Delhi 110 001.
- Chief Commissioner of Central Excise, Central Revenue Buildings, I.S.Press Road, Cochin - 682 018.
- Commissioner of Customs (Preventive),
 Central Revenue Buildings,
 I.S.Press Road, Cochin 682 018.
- 4. Deputy Commissioner of Customs,
 Central Revenue Buildings,
 Housefed Complex, Sasthri Nagar Road,
 Eranjipalam, Calicut 6.

...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan, SCGSC)

This application having been heard on the 17th August 2006 the Tribunal on the same day delivered the following:

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

The applicant herein is working as a Radio Operator in the Tele Communication Wing of the Customs Preventive Commissionerate at Calicut which is proposed to be wound up in the long run and is aggrieved by his redeployment in another Administrative Unit. Another O.A has been



filed by the All India Federation of Customs & Central Excise Telecommunication Staff on the same issue which has been disposed of directing the respondents to consider the representation of the Association and pass orders within a period of three months. The applicant herein also being a member of the said Association would be covered by the same decision as and when it is taken by the respondents. In this view of the matter it is not necessary to keep this application pending and, therefore, the O.A. is closed. The applicant herein, who as per the interim direction of this Tribunal, is not to be disturbed, shall be allowed to continue in the same post till a final decision is taken by the respondents on the representation of the Federation. No order as to costs.

(Dated the 17th day of August 2006)

K.B.S.RAJAN JUDICIAL MEMBER SATHI NAIR VICE CHAIRMAN

Sathi Naw

asp